

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2014 & IA No. 280 of 2014
&
Appeal No. 214 of 2014 & IA No. 334 of 2014

Dated: 26th July, 2016

In the matter of :

APPEAL NO. 168 OF 2014 & IA NO. 280 OF 2014

PTC India Ltd.Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 214 OF 2014 & IA NO. 334 OF 2014

In the matter of:

PTC India Ltd. Appellant(s)
Versus
Punjab Electricity Regulatory Commission & Ors.Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties,
list these matters on **10.08.2016.**

COURT MASTER